

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 230**  
**(IB)-1744(ND)2019**

**IN THE MATTER OF:**

**Canara Bank** ... **Applicant/Petitioner**

**Versus**

**M/s. Bulland Buildtech Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 12.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For Canara Bank-Adv. Hitesh Sachar and Adv. Srishti Badhwar**

**ORDER**

The Corporate Debtor is directed to file the reply within a week from today. No further adjournment shall be granted on any ground. List the matter on 17<sup>th</sup> March 2021.

-Sl-

**(L.N. GUPTA)**  
**MEMBER (T)**

-Sl-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**